

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4011
ANSWERED ON:23.08.2005
DISABLED UNDER PUBLIC SECTOR UNDERTAKINGS
Pathak Shri Brajesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of disabled and women employees working in public sector undertakings since last three years; and
- (b) the details of the schemes formulated and targets fixed for appointment of such persons in each public sector undertakings during the above period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

- (a) & (b): The persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 provides for 3% reservation for persons with disabilities of which one percent each should be given to persons suffering from
- (i) blindness or low vision;
 - (ii) hearing impairment
 - (iii) locomotor disability or cerebral palsy. Accordingly, guidelines of the Government requires Central Public Sector Enterprises (CPSEs) to ensure reservation for the persons with disabilities upto 3% of the vacancies occurring in a particular year. Implementation & monitoring of these instructions is done by the administrative Ministries/Departments concerned with CPSEs. According to the information provided by the Deptt. of Public Enterprises, no information with regard to number of disabled persons and women employees working in the CPSEs during the last three years is centrally maintained.